

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :4

C APPEAL NO. 219/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : GOPURAM RESORTS PVT. LTD. V/s ROC

SECTION: 252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR APPELLANT : SH. ABHISHEK MISHRA, PCS
COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.
COUNSEL FOR I.T. DEPT. : SH. GAURAV MAHAJAN, SR.S.C.

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The matter was taken up today through Video Conferencing.

Heard Sh. Abhishek Mishra, PCS for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for I.T. Department through video conferencing.

A perusal of the record shows that the reply of I.T. Department is on record.

Ld. Counsel for the ROC prays further time to file reply. Time is granted.

As prayed, put up in the week commencing 17th March, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, pleadings may be exchanged between the parties.

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Dated : 17.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)